

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1830
TO BE ANSWERED ON 26.07.2017**

MEMBERSHIP OF UNSC

†1830. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any new initiatives have been taken recently by the Government for getting a permanent membership in the United Nations Security Council (UNSC);**
- (b) if so, the details thereof and the hurdles being faced in this regard; and**
- (c) the steps being taken to overcome such hurdles?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) In addition to initiatives involving bilateral and multilateral platforms, and engagement with reform oriented countries through groupings like the G4 (India, Japan, Brazil, and Germany) and L.69 (made up of cross regional developing countries), India has since September 2016, also been participating in the meetings of the newly constituted "Group of Friends on Security Council Reform" which brings together member states that support urgent reforms of the Security Council, expansion in both permanent and non-permanent categories of membership of the Security Council and early commencement of text based negotiations in the UNGA on this issue.

However, a small minority of countries continues to press for expansion in only the non-permanent category of membership in the UNSC and call for further discussions in the UNGA before commencement of text based negotiations.

Early reform of the Security Council is an essential element in the overall effort to reform the United Nations-in order to make it more broadly representative, efficient and transparent and thus to further enhance its effectiveness, and the legitimacy of its decision. India has all the credentials to be a permanent member of a reformed and expanded Security Council, and will continue to work with like minded countries towards this end.
